

Title: Papers Laid on the Table of the House by Ministers/Members

विधि और न्याय मंत्रालय के राज्य मंत्री; संसदीय कार्य मंत्रालय में राज्य मंत्री तथा संस्कृति मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, श्री श्रीपाद येसो नाईक जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) नौचालन के लिए सामुद्रिक सहायता अधिनियम, 2021 की धारा 51 के अंतर्गत नौचालन के लिए सामुद्रिक सहायता (प्रशिक्षण संगठनों का प्रत्यायन) नियम, 2022 जो 13 मार्च, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 178(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9636/17/23]

(2) कोचीन शिपयार्ड लिमिटेड तथा पत्तसन, पोत परिवहन और जलमार्ग मंत्रालय के बीच वर्ष 2022-23 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 9637/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT): Sir, I rise to lay on the Table: -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Maritime Foundation, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Maritime Foundation, New Delhi, for the year 2021-2022.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9638/17/23]

(3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2021-2022.

(ii) Annual Report of the Advanced Weapons and Equipment India Limited, Kanpur, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9639/17/23]

(b) (i) Review by the Government of the working of the Munitions India Limited, Pune, for the period from 17.08.2021 to 31.03.2022.

(ii) Annual Report of the Munitions India Limited, Pune, for the period from 17.08.2021 to 31.03.2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9640/17/23]

(c) (i) Review by the Government of the working of the Yantra India Limited, Nagpur, for the period from 14.08.2021 to 31.03.2022.

(ii) Annual Report of the Yantra India Limited, Nagpur, for the period from 14.08.2021 to 31.03.2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 9641/17/23]

(4) (i) A copy each of the Annual Reports (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the years 2019-2020 to 2021-2022, alongwith Audited Accounts.

(ii) Statements regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the years 2019-2020 to 2021-2022.

(5) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 9642/17/23]

(6) (i) A copy each of the Annual Reports (Hindi and English versions) of the Centre for Air Power Studies, New Delhi, for the years 2019-2020 to 2021-2022, alongwith Audited Accounts.

(ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Centre for Air Power Studies, New Delhi, for the years 2019-2020 to 2021-2022.

(7) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 9643/17/23]

? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA): Sir, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Authority, New Delhi, for the year 2021-2022.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 9644/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2021-2022.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 9645/17/23]

? (Interruptions)

12.02 hrs